

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2712
ANSWERED ON- 11/08/2023

UTILIZATION OF FUNDS UNDER SITP

2712. DR. SANTANU SEN:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has any data on amount of public funds released for setting up of textile parks under the Scheme for Integrated Textile Parks (SITP);
- (b) if so, the details thereof and the amount of funds utilized by the Special Purpose Vehicles (SPVs) or beneficiaries;
- (c) whether Government has ensured proper accounting, auditing and reporting of such funds by the SPVs or beneficiaries; and
- (d) if so, the details thereof and whether any discrepancies or irregularities have been detected or reported?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (d): The Scheme for Integrated Textile Park (SITP) was introduced in 2005-06 to provide the textile industry with state of art infrastructure for setting up of textile units. The scheme was in implementation till 31.03.2021 after which it was approved for continuation from 2021-22 to 2025-26 for meeting committed liabilities only. Government of India's (GOI) support under the Scheme by way of grant was limited to 40% of the eligible project cost subject to a ceiling of Rs.40 crores.

So far, a total support of Rs.1,536 crores have been released under the Scheme. Investments of Rs. 14,244 crores have been mobilized by the SPVs, 2,058 units have been operationalized resulting in employment generation for 1,05,709 persons.

With a view to ensure proper accounting and auditing of funds released by the Ministry, there exists a detailed system for the Scheme after the initial submission of reports by the Project Management Consultant (PMC) as per scheme guidelines.

This includes scrutiny by the concerned division, field visits by the officers of the Textile Commissioner and scrutiny by the Finance Wing of the Ministry. A periodic review of all projects is done by Project Approval Committee headed by Secretary (Textiles) wherein representatives of State Governments are also present.

The Comptroller and Auditor General examined the functioning of the scheme and released its Report 2 of 2023 containing the result of the compliance audit of Scheme for Integrated Textile Parks. The report included observations related to planning, implementation & monitoring and evaluation of the Scheme.
